

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.03.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt. Ltd.
v/s.
Magikwand Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271 OF COMPANIES ACT, 2013.

ORDER

45. C.P. 3662/MB/2018

At the request of both sides, list this matter on 23.04.2019 at 02.30
pm.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)